

LOK SABHA
UNSTARRED QUESTION NO.1983
TO BE ANSWERED ON 10.12.2015

ESTABLISHMENT OF URBAN HAATS

1983. DR. SHASHI THAROOR:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state:

- (a) whether the Standing Committee on the Review of Urban Haats (2014-15) has recommended the establishment of Urban Haats in various States/Union Territories in order to provide direct market facilities to handicraft artisans and handloom weavers;
- (b) if so, the details thereof;
- (c) the reasons for cancelling thirteen of the sanctioned Urban Haats including the Urban Haat which was sanctioned for Thiruvananthapuram;
- (d) whether the Government has taken measures to overcome the hurdles including the delay in finalisation of land/logistics, to establish Urban Haats, including the Urban Haat in Thiruvananthapuram; and
- (e) if so, the details thereof and if not, the reasons therefor?

उत्तर

ANSWER

वस्त्र राज्य मंत्री (स्वतंत्र प्रभार) (श्री संतोष कुमार गंगवार)
MINISTER OF STATE (INDEPENDENT CHARGE)
IN THE MINISTRY OF TEXTILES
(SHRI SANTOSH KUMAR GANGWAR)

(a): Yes, Madam,

(b): The Committee recommended for setting up of the Urban Haats is to establish a permanent marketing infrastructure in towns/metropolitan cities to provide direct marketing facilities to the handicraft artisans/handloom weavers & enable them to sell their products round the year to wider targeted audiences/customers.

(c): The main reason of cancellation of 13 Urban Haats including Thiruvananthapuram is due to non available of land which is free from all encumbrances.

(d) & (e): To stop recurrence of cancellation of projects, Office of Development Commissioner (Handicrafts) will take an undertaking from the State Government that the land proposed for Urban Haat is free from all encumbrances before sanction to the project.
